

Rajasthan Housing Board Vs Lata Chaudhary

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 14, 2024

Acts Referred: Consumer Protection Act, 1986 " Section 21(b)

Hon'ble Judges: Sudip Ahluwalia, Presiding Member; Rohit Kumar Singh, Member

Bench: Division Bench

Advocate: N. K. Chauhan, Surya Prakash Gandhi

Final Decision: Disposed Of

Judgement